

LOK SABHA

Unstarred Question No. 223

Answered on Monday, July 22, 2024/31 Ashadha, 1946 (Saka)

SCHEMES IMPLEMENTED BY NABARD FOR TRIBAL AREAS

223. Smt. Delkar Kalaben Mohanbhai:
Shri Ravindra Dattaram Waikar:

Will the Minister of FINANCE be pleased to state:

- (a) whether National Agricultural and Rural Development Bank (NABARD) has implemented any scheme for the welfare of people of tribal areas of the country during the last three years and the current fiscal year, State-wise particularly for Dadra and Nagar Haveli, Daman and Diu and Maharashtra;
- (b) if so, the details thereof;
- (c) the details of the funds allocated for said schemes/programmes during the said period in Dadra and Nagar Haveli, Daman and Diu and Maharashtra along with the district-wise benefits accrued to tribals as a result thereof district-wise; and
- (d) the details of steps taken by the NABARD to provide assistance to the tribal community in the country State-wise particularly in Dadra and Nagar Haveli and Daman and Diu and Maharashtra?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) to (d) NABARD is implementing Integrated Tribal Development Programme since 2003-04, under which, projects are funded through Tribal Development Fund (TDF), aiming to provide sustainable livelihoods to tribal families of the country. The first project from TDF was sanctioned in the year 2005-06 and since then, 1026 projects have been sanctioned by NABARD, benefitting 6.27 lakh families covering 5.86 lakh acre area. Further, approximately 2.9 crore trees have been planted cumulatively through the Tribal Development Programmes across India.

The state-wise details of projects sanctioned under TDF during the last three years is at *Annexure-I*. No projects have been sanctioned so far in FY 2024-25.

The details of assistance provided under Tribal Development Fund in Dadra and Nagar Haveli, Daman and Diu and Maharashtra are given at *Annexure-II*.

The benefits accrued through Tribal Development Fund (TDF) across States are as follows:

1. Horticulture development focusing on fruit/plantation/herbal crops and forest plants.
2. Allied agricultural activities such as sericulture, apiculture, animal husbandry, and micro-enterprise development. These activities aim to explore other sources of income generation and establish sustainable livelihood options for tribal families.
3. Plantation of forest species along the boundaries ensures staggered income in the long term.

4. Water resource development and soil conservation are integral parts of the project, aiding climate-resilient agriculture
5. Measures are undertaken to enhance the quality of life for tribal families.
6. The project emphasizes institution building through the formation of cooperatives and producer organizations. Support is provided for processing and marketing of farm produce.
7. The project adopts a family-based approach to development, emphasizing sustainability as a key factor for success.
8. Women's development is prioritized through initiatives such as reducing drudgery, promoting on-farm and off-farm income generation activities, and facilitating the formation of self-help groups to foster thrift and credit habits

Statement referred to in part (a) to (d) of Lok Sabha Un-Starred Question No.223 on Schemes Implemented by NABARD for Tribal Areas due for answer on 22.07.2024

The state-wise details of the funds sanctioned under Tribal Development Fund (TDF) during FY 2021-22, FY 2022-23 and FY 2023-24

| Sl. No. | State/Union Territory | 2021-22 | | 2022-23 | | 2023-24 | |
|---------|---------------------------------|---------------------|-----------------------------|---------------------|-----------------------------|---------------------|-----------------------------|
| | | Projects sanctioned | Sanctioned amount (₹ Crore) | Projects sanctioned | Sanctioned amount (₹ Crore) | Projects sanctioned | Sanctioned amount (₹ Crore) |
| 1 | Andaman and Nicobar Island | 0 | 0.00 | 0 | 0.00 | 0 | 0.00 |
| 2 | Andhra Pradesh | 2 | 6.19 | 2 | 6.16 | 5 | 14.56 |
| 3 | Arunachal Pradesh | 3 | 4.50 | 2 | 2.88 | 0 | 0.00 |
| 4 | Assam | 2 | 2.87 | 5 | 12.81 | 7 | 13.12 |
| 5 | Bihar | 2 | 5.68 | 1 | 1.99 | 1 | 0.40 |
| 6 | Chhattisgarh | 2 | 5.80 | 2 | 5.56 | 2 | 4.01 |
| 7 | Dadra & Nagar Haveli | 0 | 0.00 | 0 | 0.00 | 0 | 0.00 |
| 8 | Daman & Diu | 0 | 0.00 | 0 | 0.00 | 0 | 0.00 |
| 9 | Gujarat | 4 | 12.41 | 3 | 5.85 | 3 | 4.43 |
| 10 | Himachal Pradesh | 2 | 2.88 | 1 | 1.62 | 1 | 1.36 |
| 11 | Jammu & Kashmir | 1 | 1.51 | 1 | 1.36 | 0 | 0.00 |
| 12 | Jharkhand | 6 | 20.07 | 0 | 0.00 | 6 | 16.05 |
| 13 | Karnataka | 2 | 6.53 | 4 | 8.32 | 2 | 2.68 |
| 14 | Kerala | 2 | 5.04 | 2 | 6.24 | 2 | 6.70 |
| 15 | Madhya Pradesh | 6 | 15.93 | 6 | 12.61 | 3 | 7.59 |
| 16 | Maharashtra | 1 | 3.12 | 3 | 9.75 | 0 | 0.00 |
| 17 | Manipur | 1 | 1.30 | 3 | 4.30 | 1 | 1.42 |
| 18 | Meghalaya | 1 | 1.44 | 1 | 1.44 | 1 | 1.62 |
| 19 | Mizoram | 1 | 1.36 | 1 | 1.37 | 1 | 1.36 |
| 20 | Nagaland | 2 | 2.84 | 2 | 2.88 | 2 | 2.88 |
| 21 | Odisha | 6 | 20.08 | 9 | 30.13 | 6 | 11.98 |
| 22 | Rajasthan | 2 | 5.43 | 2 | 4.36 | 1 | 2.24 |
| 23 | Sikkim | 2 | 3.02 | 2 | 1.94 | 1 | 1.30 |
| 24 | Tamil Nadu | 2 | 4.99 | 2 | 6.57 | 2 | 6.38 |
| 25 | Telangana | 2 | 4.49 | 2 | 6.63 | 3 | 10.75 |
| 26 | Tripura | 0 | 0.00 | 1 | 1.44 | 3 | 4.95 |
| 27 | Uttar Pradesh | 6 | 18.99 | 6 | 13.93 | 2 | 3.38 |
| 28 | Uttarakhand | 1 | 1.08 | 2 | 2.72 | 2 | 2.92 |
| 29 | West Bengal | 2 | 5.35 | 2 | 5.13 | 2 | 4.64 |
| | Total | 63 | 162.90 | 67 | 157.99 | 59 | 126.72 |

Annexure-II**Statement referred to in part (a) to (d) of Lok Sabha Un-Starred Question No.223 on Schemes Implemented by NABARD for Tribal Areas due for answer on 22.07.2024**

The details of assistance provided under Tribal Development Fund (TDF) in Maharashtra, Dadra & Nagar Haveli and Daman & Diu during FY 2021-22, FY 2022-23 and FY 2023-24

| Sr. No. | State/Union Territory | District | Project Name | Block | Area (acre) | No. of families | Date of sanction | Grant sanctioned (₹ Crore) | Status |
|----------------|------------------------------|--|---------------------|--------------|--------------------|------------------------|-------------------------|-----------------------------------|---------------|
| 1 | Maharashtra | Chandrapur | TDF-Warora | Warora | 450 | 500 | 14-03-2023 | 3.33 | On Going |
| 2 | Maharashtra | Gadchiroli | TDF-Etapalli | Etapalli | 452 | 502 | 14-03-2023 | 3.29 | On Going |
| 3 | Maharashtra | Nandurbar | TDF-Natavad | Nandurbar | 450 | 500 | 31-03-2023 | 3.11 | On Going |
| 4 | Maharashtra | Jalgaon | TDF-Raver-BAIF | Raver | 450 | 500 | 16-03-2022 | 3.12 | On Going |
| 5 | Dadra and Nagar Haveli | No proposals w.r.t. Tribal development project have been received from Dadra and Nagar Haveli during the said period | | | | | | | |
| 6 | Daman & Diu | No proposals w.r.t. Tribal development project have been received from Daman & Diu during the said period | | | | | | | |